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## (2025) 02 KAR CK 0012

## Karnataka High Court At Bengaluru

Case No: Criminal Appeal No. 1139 Of 2018

Indiabulls Housing Finance Ltd.

**APPELLANT** 

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Malathi Krishnan RESPONDENT

Date of Decision: Feb. 4, 2025

Hon'ble Judges: Shivashankar Amarannavar, J

Bench: Single Bench

Advocate: Siddharth B Muchandi

Final Decision: Dismissed

## Judgement

Shivashankar Amarannavar, J

- 1. Sri Siddharth B Muchandi, learned counsel for the appellant has filed retirement memo.
- 2. In view of that, the Court has issued Court notice to the appellant. The said Court notice though served on the appellant, he has not appeared either personally or through his counsel.
- 3. It appears the appellant is not interested in prosecuting the appeal.
- 4. Hence the appeal is dismissed for non prosecution.